

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

1.

IA-2080(MB)2024
IN C.P. (IB)/799(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.05.2024

NAME OF THE PARTIES:

DbS Bank India Ltd
Vs
S.K.S Textiles Ltd

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Manish Jha, Ld. Counsel for the Applicant present.
2. **IA-2080(MB)2024:** This is an application filed for taking 1st progress report on record. The same is taken on record. Accordingly, IA-2080(MB)2024 is **allowed and disposed of.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)